

(d) The budgeted loss for 1996-97 is Rs. 230 crores.

(e) To improve its financial performance Air India is taking steps to intensify its marketing efforts, augment capacity, reduce non operating costs and to improve its product, image and on time performance.

Pending Mining Lease

203. SHRI RAMCHANDRA VEERAPPA : Will the Minister of MINES be pleased to state :

(a) whether several mining lease licences of various States are pending clearance by the Union Government since long;

(b) if so, the details thereof, State wise;

(c) the reasons for delay in this regard; and

(d) the time by which these are likely to be cleared?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (d) Mineral Concessions are granted as per provisions of Mines and Minerals (Regulation and Development) Act, 1957 and Rules made thereunder. Proposals for grant of mineral concessions are received by the Central Government for minerals specified under the Schedule I of the aforesaid Act from respective State Governments and are processed and disposed of as per provisions of law. All efforts are being made to expedite approval of Central Government. 462 cases have been cleared during the year 1995-96. In certain cases the proposals received from the State Government are incomplete. In such cases, State Government are asked to furnish completed information for disposal.

Survey for Tumkur-Sira-Hiriyur-Chitradurga Railway Line

204. SHRI P. KODANDARAMAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey for Tumkur-Sira-Hiriyur-Chitradurga railway line has been conducted to link Davanagers directly;

(b) if so, the present position of the project; and

(c) the time by which the above project is likely to be completed.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The survey has been taken up.

(b) and (c). Further consideration of the project would be possible once the survey report becomes available.

[Translation]

Temporary Telephone Connections

205. SHRI PRABHU DAYAL KATHERIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government attention has been drawn to the news item captioned "Asthai telephone ke liye sthai intjar" appearing in "Navbharat Times" dated September 9, 1996;

(b) if so, the details and reasons therefor;

(c) the action taken against the erring officials;

(d) whether any new plan has been formulated by the Government to provide temporary telephone connections expeditiously;

(e) if so, the details thereof; and

(f) the time by which it is likely to be implemented?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (f) Sir, the information is being collected and will be laid on the table of the House.

[English]

Demand and Production of Concrete Sleeper Factories

206. SHRI BHAKTA CHARAN DAS : Will the Minister of RAILWAYS be pleased to state :

(a) the demand and production of concrete sleeper factories, year-wise during each of the last three years in the country;

(b) the location wise details of concrete sleeper factories functioning in the country at present;

(c) the factories out of them owned by the Government and private concern separately;

(d) whether there is any need of further sleeper factories; and

(e) if so, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The demand and production of concrete sleepers factories for the last three years is furnished below :

(Fig. in lakhs)

Year	1993-94	1994-95	1995-96
Demand	67.10	59.10	56.00
Productions	67.50	61.60	56.40

(b) and (c) The location wise details of concrete sleeper factories owned by the Government and by Private manufacturers are enclosed in the Statement.

(d) and (e) The present manufacturing capacity of the existing factories is more than the requirement as such there is no proposal for setting up of new factories.

STATEMENT

S.No	Name of the Firm	Location
1	2	3
CR	1. M/s Indian Hume Pipe Co. Ltd.	Karari
	2. M/s Prestress (India) P. Ltd.	Warora
	3. M/s Kaprecon Sleeper Works Pvt. Ltd.	Butibori
	4. M/s Engineers Prestressed Structures P. Ltd.	Banmore
	5. M/s Stresscrete Pvt. Ltd.	Budni
	6. M/s BEMCO Sleepers P. Ltd.	Nandgaon
	7. M/s Khem Chand	Ghosalpur
	8. M/s Marathwada Prestress Pvt. Ltd.	Borgaon
	9. M/s Concrete India	Lonavla
	10. M/s Engineers Prestressed Structures (Antri Unit)	Antri
	11. M/s Shree Kesharia Concrete Products	Bareth
	12. M/s DEMCO Sleepers Pvt. Ltd.	Khandwa
E.R.	13. M/s Daya Engg. Works Ltd.	Manpur
	14. M/s Daya Engg. Works (Sleepers) P. Ltd.	Manpur
	15. M/s Prestressed Udyog (India) P. Ltd.	Chhotaambona
	16. M/s Tantia Concrete Products 'P' Ltd.	Pannagarh
	17. M/s Tankrete India Pvt. Ltd.	Rampurhat
	18. M/s MUVA Industries P. Ltd.	Jagdishpur
	19. M/s Stresscon (Ind.) Pvt. Ltd.	Chamagram
N.R.	20. M/s Hindustan Prefab Ltd.	Jangpura, New Delhi

1	2	3
21.	M/s Jay Prestressed Products Ltd.	Kosikalan
22.	M/s Track Innovations Pvt. Ltd.	Chandigarh
23.	M/s Arvind Const. Co. Ltd.	Marwar Chhapri
24.	M/s Daya Engg. Works (Sleeper) P. Ltd.	Degana
25.	M/s Ashi Pvt. Ltd.	Rewari
N.E.R.	26. M/s Annavaram Concrete P. Ltd.	Burhwal
	27. M/s Nataraj Engineers P. Ltd.	Sarai
	28. M/s CCI Prestress Ties Pvt. Ltd.	Clutterbuckganj
NFR	29. M/s PCM Cement Concrete Pvt. Ltd.	New Jalpaiguri
	30. M/s Daya Engg. Works	Mirza
	31. M/s Prestressed Udyog Assam Pvt. Ltd.	New Bongaigaon
	32. M/s Arunoday Const. Co. Pvt. Ltd.	Jagi Road
	33. M/s Allied Engg. Enterprise	Badarpur
S.R.	34. M/s Concrete Products and Const. Co.	Ambattur
	35. M/s Kottukulam Engineers Pvt. Ltd.	Bommidi
	36. M/s Concrete Products and Const. Co.	Tiruvallam
	37. M/s KEK Prestressed Concrete Ltd.	Palghat
	38. M/s Malu Sleepers (P) Ltd.	Birur Jn.
	39. M/s Nellai Concrete Products and Const.	Gangaikondan
	40. M/s Maruthi Builders	Yeshwantpur
SCR	41. M/s Mysore Structural Ltd.	Hafeezpet
	42. M/s The Concrete Products Const. Co.	Kondapalli
	43. M/s Rayalseema Concrete Sleepers P. Ltd.	Timmancharla
	44. M/s Raghavendra Prestress Products Ltd.	Mantralayam Rd.
	45. M/s Coromandel Concrete Products Ltd.	Kovvur
	46. M/s Lakshmi Prestress Concrete Works	Hasanparti Rd.

	1	2	3
	47	M/s V.S. Engg. Pvt. Ltd	Nallapadu
	48	M/s Mahadev Industries	Hospet
SER	49	M/s Orissa Concrete Products P. Ltd.	Jharsuguda
	50	M/s ISCO Track Sleepers P. Ltd.	Kalumna
	51	M/s Orissa Concrete and Allied Industries Ltd	Raipur
	52	M/s Vijay Prestressed Products P. Ltd.	Pendurti
	53	M/s DEW Concrete Ties Pvt. Ltd.	Dalbhumgarh
	54	M/s Rayalseema Concrete Sleepers (P) Ltd.	Kargi Road
	55	M/s Nilgiri Sleeper Pvt. Ltd.	Nilgiri Road
	56	Prestressed Udyog (India) Pvt. Ltd.	Chandil
	57	M/s Mazda Concrete Products	Kaipadar Rd.
	58	M/s Daya Concrete Pvt. Ltd.	Dalbhumgarh
	59	M/s United Vabs	Dongargarh
	60	M/s Gannon Dunkerley and Co.	Rayagada
	61	M/s Sahuwala Cylinders Ltd.	Garudabilli
W.R.	62	M/s Usha Prestressed Sleeper Udyog	Godhra
	63	M/s Manibhai Bros. (Sleeper)	Kharsalia
	64	M/s S. Subramanyan and Co.	Kharsalia
	65	M/s Vaman Prestressing Co. Ltd.	Panvel
	66	M/s Tankrete (India) Pvt. Ltd.	Udvada
	67	M/s Donypolo Udyog (P) Ltd.	Shamgarh
	68	M/s Rural Engg. Co. (P) Ltd.	Shambhupura

Factories Owned by the Government

S.No.	Name of Railway	Location
1.	Northern	Subedarganj
2.	Northern	Khalispur

Implementation of Bachawat Award

207. SHRI SURESH PRABHU : Will the Minister of LABOUR be pleased to state :

(a) the present status in regard to the implementation of Bachawat Award for working journalists;

(b) the action taken against the newspapers which have not implemented the recommendations;

(c) the amount lost due to the non-implementation of this award?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) : (a) As per information available from the State Governments and the Union Territory Administrations, out of 1572 newspapers establishments, 628 have fully and 32 have partially implemented the recommendations of Bachawat Award;

(b) Under the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, responsibility for enforcement lies with the State Governments. The Central Government has time and again been impressing upon the State Governments for speedy implementation of recommendations of Bachawat Award and

(c) No such records are maintained by Government

[Translation]

Agreement between India and Australia

208. SHRI SATYA DEO SINGH :
KUMARI UMA BHARATI :
SHRI MAHBOOB ZAHEDI :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any agreement regarding air services has been signed between India and Australia recently

(b) if so, the details thereof, and

(c) the time by which the said agreement is likely to come in force?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M IBRAHIM) : (a) Yes, Sir.

(b) The salient features of the agreement signed on 16.10.1996 are :

- i. The capacity has been increased to 1450 seats/week for each side with immediate effect which will be further raised to 1650 seats/week and to 2100 seats/week in November 1997 and November 1998 respectively.